

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.4609/2014

This the 12th day of July, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Anjali Age 26 years Applied for TGT Hindi Female
(Code No.07/13
D/o Sh. Rajender Kumar
R/o: House No.25,
Village KhajuriKhas,
P O Gokul Puri,
Delhi-110094. Applicant

(By Advocate: None)

Versus

1. Delhi Subordinate Service Selection Board,
Through its Secretary,
FC-18, Institutional Area,
Karkardooma, Delhi-110092

2. Govt. of NCT Delhi
Directorate of Education,
Old Patachor Building, Lucknow Road,
Timar Pur, Delhi-110054. Respondents

(By Advocate: ShriK.M.Singh)

ORDER (ORAL)

Hon'ble Mr.Justice Dinesh Gupta, Member (J)

It is perused from the records that on several occasions, none has appeared on behalf of the applicant. Today also neither the applicant nor his

counsel is present. It is presumed that applicant is not interested in pursuing this case.

2. Hence, the OA is dismissed in default for non-prosecution.

(Praveen Mahajan)
Member (J)

(Justice Dinesh Gupta)
Member (A)

/rb/